<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 15 OF 2017 & IA NO. 35 OF 2017

Dated: 6th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Indian Wind Energy Association (IWEA) Vs.			Appellant(s)	
Gujarat Electricity Regulatory		& Ors.	Respondent(s)	
Counsel for the Appellant(s)	:	Ms. Shikha Ohri Mr. Nishant Kumar		
Counsel for the Respondent(s)	:	Mr. Arijit Maitra for R	-1	
		Mr. M. G. Ramachar Ms. Ranjitha Ramac Ms. Poorva Saigal Mr. Shubham Arya fo	handran	

<u>ORDER</u>

Learned counsel for respondent No.1 seeks a week's time to file reply. He may take steps to file the same on or before 14.09.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on 16.10.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd